

From,

**Registrar General,
High Court of Judicature at
Allahabad.**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.**

No. 257/Admin.(Services)/2026 Dated: Allahabad: April 29, 2026.

Subject: Regarding the proposal of organizing 05 Days Refresher Training Programme on Civil and Criminal Laws with focus on Emerging Technologies clubbed with e-Court Programme for the Officers of Civil Judges (Senior Division) cadre from 11.05.2026 to 15.05.2026 at JTRI, U.P., Lucknow.

Madam,

With reference to Institute's letter no. JTRI/555 dated 24.04.2026 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal of organizing 05 Days Refresher Training Programme on Civil and Criminal Laws with focus on Emerging Technologies clubbed with e-Court Programme for the Officers of Civil Judges (Senior Division) cadre from **11.05.2026 to 15.05.2026** at JTRI, U.P., Lucknow and to nominate all the Officers of Civil Judge (Sr. Div.) cadre whose details are mentioned in the **Annexure-I** for participation in the said Training Programme.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

Encl.: Annexure-I

**sd/-
(Rajnish Kumar)
Registrar (J) (Services)
"For Registrar General"**

No. 257(i)/Admin.(Services)/2026 Dated: Allahabad: April 29, 2026.

Copy forwarded for information and necessary action to:-

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. All the concerned District & Sessions Judge of Uttar Pradesh with the request to kindly inform the nominated officers of their **respective** Judgeship (as per **enclosed** Annexure-I) to attend the captioned Refresher Training Programme at JTRI, Lucknow from 11th May to 15th May, 2026.

Encl.: Annexure-I.

**sd/-
(Devesh)
Joint Registrar (Services)
"For Registrar General"**

ANNEXURE-1

05 days Refresher Training Programme on Civil and Criminal Laws with focus on Emerging Technologies Clubbed with e-Court Programme for the Officers of Civil Judge (Senior Division) Cadre from 11.05.2026 to 15.05.2026 at JTRI, U.P., Lucknow

List of officers of the cadre of Civil Judge (Senior Division)

S.N.	I.D.	Name and Designation	Place of posting
1.	2270	KSHITISH PANDEY Addl. Civil Judge (Senior Div.)/ACJM	Barabanki
2.	2280	SMT. KAMAYANI DUBEY Addl. Civil Judge (Senior Div.)/ACJM	Prayagraj
3.	2281	SUVRAT PATHAK Addl. Civil Judge (Sr.Div.)/ACJM.	Bareilly
4.	2282	SHANTANU TYAGI Addl. Civil Judge (Sr.Div.)/ACJM.	Bijnor
5.	2283	SMT. UROOJ FATIMA Addl. Civil Judge (Sr.Div.)/ACJM.	Sitapur
6.	2284	SMT. VIDUSHI MEHA Addl. Civil Judge (Senior Div.)	Saharanpur
7.	2285	SMT. RANJINI SHUKLA Addl. Civil Judge (Sr.Div.)/ACJM.	Ayodhya
8.	2286	PRASHANT MISHRA-II A.C.J.M. (Railway)	Varanasi
9.	2287	AKASH VERMA Addl. Civil Judge (Sr. Div.) /ACJM	Kanpur Nagar
10.	2386	VIKASH KUMAR SINGH Addl. Chief Judicial Magistrate	Mirzapur
11.	2387	SMT. ANURADHA SHUKLA Addl. Civil Judge (Sr.Div.)/ACJM.	Moradabad
12.	2288	SUSHRI SUSHAMA Addl. Civil Judge (Sr.Div.)/ACJM.	Gorakhpur
13.	2383	SMT. CHETNA TYAGI Chief Judicial Magistrate	Sant Kabir Nagar
14.	2290	SHAILESH KUMAR MAURYA Civil Judge (Sr.Div.)	Balrampur
15.	2291	SMT. NITIKA RAJAN Secretary, District Legal Services Authority	Azamgarh
16.	2292	DR. KRISHN PRATAP SINGH Chief Judicial Magistrate	Mau
17.	2293	MAYANK PRAKASH Civil Judge (Senior Div.)	Garotha – Jhansi
18.	2294	SMT. ARPITA YADAV Addl. Civil Judge (Senior Div.)/ACJM	Ghaziabad
19.	2295	SMT. SHWETSA CHANDRA Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
20.	2296	AVINASH CHANDRA GAUTAM Addl. Civil Judge (Sr.Div.)/ACJM.	Sultanpur
21.	2297	SUSHRI ROMA GUPTA Secretary, District Legal Services Authority	Auraiya

22.	2298	SMT. SNEHA Civil Judge (Sr. Div.)	Kannauj
23.	2299	SMT. SHITAL PRIYADARSHI Addl. Civil Judge (Sr.Div.)/ACJM.	Lucknow
24.	2300	SMT. KURNIKA AWADH Addl. Civil Judge (Sr.Div.)/ACJM.	Kanpur Nagar
25.	2301	SUSHRI ANUPAM SINGH-II Civil Judge (Sr.Div.)/ACJM.	Bulandshahar
26.	2302	SMT. RANJANA SAROJ Addl. Civil Judge (Sr.Div.)/ACJM.	Bareilly
27.	2303	ANUBHAV KATIYAR Chief Judicial Magistrate	Siddharth Nagar
28.	2304	RAM GOPAL YADAV Addl. Civil Judge (Sr. Div.)/ACJM	Prayagraj
29.	2305	DEEPENDRA KUMAR GUPTA Addl. Chief Judicial Magistrate	Ghazipur
30.	2306	ALOK YADAV Secretary, District Legal Services Authority	Sitapur
31.	2307	SUSHRI SMRITI CHAURASIA Addl. Civil Judge (S.D.)/ACJM	Sultanpur
32.	2308	SMT. NEELAM SAROJ Chief Judicial Magistrate	Bahraich
33.	2310	DEVENDRA PRATAP SINGH Civil Judge (Senior Div.)	Maharajganj
34.	2311	SMT. MONA SINGH Addl. Civil Judge (Sr.Div.)/ACJM.	Unnao
35.	2312	NARENDRA KUMAR-VI A.C.J.M. (Railway)	Bareilly
36.	2313	SMT. CHHAVI KUMARI Addl. Chief Judicial Magistrate	Mathura
37.	2314	DR. VIVEK KUMAR-II Addl. Civil Judge (Sr.Div.)/ACJM.	Raebareli
38.	2315	SUMIT KUMAR-I Addl. Civil Judge (Sr.Div.)/ACJM.	Bareilly
39.	2316	VINEET KUMAR YADAV Civil Judge (Sr. Div.)	Shravasti at Bhinga
40.	2317	SMT. PARTIBHA Civil Judge (Sr. Div.)	Jalaun at Orai
41.	2318	SURYABHAN KUMAR VERMA A.C.J.M. (Railway)	Mathura
42.	2319	SUSHRI NITISHA SINGH Addl. Civil Judge (Sr.Div.)/ACJM.	Ghaziabad
43.	2320	VIRENDRA KUMAR-IV Civil Judge (Sr.Div.)	Bahraich
44.	2321	MOHD SAJID-I Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
45.	2322	AMIT KUMAR-III Addl. Civil Judge (Sr. Div.)/ACJM	Moradabad
46.	2323	SMT. SMITA GOSWAMI Civil Judge (Senior Div.)	Hardoi
47.	2324	DANVIR SINGH Addl. Civil Judge (Sr.Div.)/ACJM.	Etawah

48.	2325	GAJENDRA SINGH Civil Judge (Senior Div.)	Atrauli-Aligarh
49.	2326	SMT. ANJALI RANI Addl. Chief Judicial Magistrate	Hardoi
50.	2327	DR. SATYENDRA KUMAR CHAUDHARY Secretary, District Legal Services Authority	Muzaffar Nagar
51.	2328	SMT. PALLAVI SINGH Secretary, District Legal Services Authority	Mirzapur
52.	2329	SMT. ANKITA DHAMA Addl. Civil Judge (Sr.Div.)/ACJM.	Bareilly
53.	2331	GYANENDRA KUMAR-I Addl. Civil Judge (Sr.Div.)	Lucknow
54.	2332	SMT. SHAHNAZ ANSARI Addl. Civil Judge (Sr.Div.)/ACJM.	Etawah
55.	2334	SMT. SADHANA GIRI Addl. Civil Judge (Sr.Div.)/ACJM.	Kanpur Nagar
56.	2335	PRAVEEN KUMAR Addl. Civil Judge (Sr.Div.)/ACJM.	Varanasi
57.	2336	BALRAM DAS Addl. Civil Judge (Sr.Div.)/ACJM.	Jaunpur
58.	2338	SMT. PRIYANKA RANI Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
59.	2339	ARUN KUMAR-IV Civil Judge (Senior Div.)	Siddharth Nagar
60.	2340	PRAFFUL KUMAR CHAUDHARY Addl. Civil Judge (Sr.Div.)	Banda
61.	2341	SARVESH SINGH YADAV Addl. Civil Judge (Sr.Div.)/ACJM.	Etawah
62.	2342	SWATANTRA SINGH RAWAT Addl. Civil Judge (Sr.Div.)/ACJM.	Kanpur Nagar
63.	2343	SMT. ANITA SINGH Secretary, District Legal Services Authority	Mathura
64.	2344	ABHISHEK JAISWAL-I Addl. Civil Judge (Sr.Div.)/ACJM	Basti
65.	2345	SUMIT CHAUDHARY Addl. Civil Judge (Sr.Div.)/ACJM	Lucknow
66.	2346	SMT. NASEHA WASEEM Civil Judge (Senior Div.)	Mau
67.	2347	VIPIN YADAV Addl. Civil Judge (Senior Div.)	Kannauj
68.	2348	AKSHAYDEEP YADAV Chief Judicial Magistrate	Shamli at Kairana
69.	2349	LEELU Addl. Civil Judge (Sr.Div.)/ACJM.	Etawah
70.	2351	KANHAIYA JI Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
71.	2352	ALOK VERMA Addl. Civil Judge (Sr.Div.)/ACJM.	Lucknow
72.	2353	SUSHRI PRITI BHUSHAN Addl. Civil Judge (Sr.Div.)/ACJM.	Ghaziabad

73.	2354	ARJUN Addl. Civil Judge (Sr.Div.)/ACJM.	Bulandshahar
74.	2355	SMT. ANCHAL KASANA Civil Judge (Senior Div.)	Shamli at Kairana
75.	2356	DR. BRAHMPAL SINGH Addl. Chief Judicial Magistrate	Hapur
76.	2357	SUNIL KUMAR NAGAR Secretary, District Legal Services Authority	Maharajganj
77.	2358	SANDEEP SINGH-I Secretary, District Legal Services Authority	Rampur
78.	2359	MOHD SAJID-II Addl. Chief Judicial Magistrate	Fatehpur
79.	2360	VIKAS CHAUDHARY Secretary, District Legal Services Authority	Bulandshahar
80.	2361	SANDEEP PAARCHA Addl. Civil Judge (Sr.Div.)/ACJM.	Prayagraj
81.	2362	MRITUNJAY KUMAR Addl. Civil Judge (Sr.Div.)/ACJM.	Prayagraj
82.	2363	VIJAY BHAN Addl. Civil Judge (Sr.Div.)/ACJM.	Sitapur
83.	2364	SMT. SWATI CHANDRA Addl. Civil Judge (Sr.Div.)/ACJM	Bijnor
84.	2365	BALWANT KUMAR BHARATI Addl. Civil Judge (Sr.Div.)/ACJM.	Lucknow
85.	2366	SAURAV SINGH Secretary, District Legal Services Authority	Banda
86.	2367	MAHENDRA SINGH PASWAN Addl. Civil Judge (Sr.Div.)/ACJM.	Ayodhya
87.	2368	AVADHESH KUMAR-III Addl. Chief Judicial Magistrate	Baghpat
88.	2369	SAWAN KUMAR VIKAS Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
89.	2370	ARUN KRANTI YASHODAS Secretary, District Legal Service Authority	Pilibhit
90.	2371	SMT. PRIYANKA Addl. Civil Judge (Sr.Div.)/ACJM.	Banda